

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 227 of 2017 IN  
APPEAL NO. 34 OF 2017 &  
IA NO. 76 OF 2017**

**Dated: 23<sup>rd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Suryachakra Power Corporation Ltd.**

**...Appellant(s)**

**Vs.**

**Electricity Department; A&N Administration & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.  
Ms. Ruchi Sindhwani  
Ms. Megha Bharara  
Ms. Shefali Jain for R-1 & R-2

**ORDER**

**(IA No.227 of 2017)**  
*(Application for extension of time)*

None for the Appellant.

List the matter on **05.04.2017.**

**( I. J. Kapoor )  
Technical Member**

*ts/kt*

**( Justice Ranjana P. Desai )  
Chairperson**